

List of Statutory Dues  
(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Union of India through Deputy Commissioner, CGST Division Derabassi		2,20,87,21,058	-		-	NO				-	2,20,87,21,058	
2	Real Estate Regulatory Authority, Punjab Through Its Secretary		2,25,26,688	2,25,26,688			NO				-		
			<b>2,23,12,47,746</b>	<b>2,25,26,688</b>		-					-	2,20,87,21,058	